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PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

New Delhi, the 13th October 1951

(Ministry of Defence)

Appointment

No. 1235.—Mr. K. S. Raghupati, I.A.S., is appointed Under Secy., Min. of Def., 28th Sep. 1951.

Furlough and Leave

No. 1236.—Shri Gopal Chandra, subs. tempy. Supdt., Min. of Def., was granted leave on average pay for 14 days, 18th Aug. 1951.

INDIAN ORDNANCE SERVICES (FACTORIES)

Appointments

No. 1237.—Mr. Fakir Mohamad Shaikh Abdulla SHAIKH, offg. Foreman, Ammunition Factory, Kirkee, is appointed to officiate as A.W.M. in Ordnance Factory, Ambarnath, 29th July 1951.

No. 1238.—Mr. K. L. Bajaj, A.W.M., under training Ordnance Factory, Dehra Dun, is appointed as tempy. A.W.M. in that Factory, 17th Jan. 1951.

No. 1239.—Mr. Om Prakash Gupta is appointed as A.W.M., under training, in the Indian Ordnance Services (Factories), 1st Apl. 1949.

No. 1240.—Mr. O. P. Gupta, A.W.M., under training High Explosives Factory, Kirkee, is appointed as tempy. A.W.M. in that Factory, 19th Feb. 1951.

No. 1241.—Mr. S. C. Das Gupta, A.W.M., under training, High Explosives Factory, Kirkee, is appointed as tempy. A.W.M. in that Factory, 22nd Feb. 1951.

No. 1242.—Mr. K. S. Ganapati, A.W.M., under training, Metal and Steel Factory, Ishapore is appointed as tempy. A.W.M. in that Factory, 26th Feb. 1951.

No. 1243.—Mr. A. M. Jacob, A.W.M., under training, Gun and Shell Factory, Cossipore, is appointed as tempy. A.W.M. in Rifle Factory, Ishapore, 26th Mar. 1951.

No. 1244.—Mr. Jnan Chandra Srish PANDY is appointed as tempy. A.W.M., in the Indian Ordnance Services (Factories), 30th July 1951.

(Army Branch)

No. 1245.—The following appointments are made:—

Comds. and Staff

To be Area Comds.

IA-819 Maj.-Gen. S. B. S. Chimni, O.B.E., 1st Sep. 1951.

27-AI Brig. H. M. Mohite, and is granted the actg. rank of Maj.-Gen., 1st Sep. 1951.

To be a Div. Comd.

AI-537 Brig. (A/Maj.-Gen.) Dewan Misri Chand, 1st Sep. 1951.

To be Comd., N.D.A.

AI-947 Brig. M. S. Wadalla, and is granted the actg. rank of Maj.-Gen., 1st Sep. 1951.

To be a Brig. i/c Adm.

31-AI Col. (A/Brig.) M. K. Sheriff, 1st Sep. 1951.

To be a Sub-Area Comd.

IC-9 Lt.-Col. (A/Brig.) G. S. Isaac, Raj. Rif., 29th July 1951.

To be Bde. Comds.

IA-562 Brig. U. C. Dubey, 1st Sep. 1951.

978-IA Col. (A/Brig.) K. P. Dhargalkar, 1st Sep. 1951.

ARMY HEADQUARTERS

To be Quartermaster General

AI-944 Maj.-Gen. K. S. Thimayya, D.S.O., 1st Sep. 1951.

Q. M. G.'s Branch

Mr. R. Akshayam, tempy. Supdt., Mov. & Qtg. Dte., Q. M. G.'s Branch, is appointed to officiate as O.S. in that Branch, vice Mr. B. S. Bhatnagar from 20th August 1951 to 19th Nov. 1951.

M. G. O. Branch

On return from furlough, Mr. H. N. Bahl, pt. 2nd Div. Clerk, is re-appointed as offg. O.S., vice Mr. R. Dempster granted leave preparatory to retirement, 3rd Sep. 1951.

REGULAR ARMY

Regular Commissions

To be 2/Lts.

Prem Nath GUPTA (IC 4858), Engineers, with seniority next below 2/Lt. P. D. VALA (IC 4857), Infy., Guru Ratan Singh (IC 4909), Infy., with seniority next below 2/Lt. M. C. VARMA (IC 4908), Artillery, Surjit Singh PADDA (IC 4920), Infy., with seniority next below 2/Lt. B. D. BANERJI (IC 4919), A.O.C., and Krishna Das BANERJEE (IC 4924), A.O.C., with seniority next below 2/Lt. G. D. KHANDURI (IC 4923), Infy., 4th June 1950.

The undermentioned from temporary commission to be 2/Lt. w.e.f. 17th Mar. 1951, but with seniority as indicated against his name and relinquishes his temporary commission:—

Harcharan Lal CHOPRA (TC 30312 now IC 5493), Arty., 22nd Nov. 1950.

The undermentioned from temporary commission to be 2/Lt. w.e.f. 15th May 1951, but with seniority as indicated against his name and relinquishes his temporary commission:—

Kul Bhushan SETH (TC 30193 now IC 5491), Engineers, 20th Sep. 1950.

Short Service Regular Commissions

The undermentioned officers, who were granted short service regular commissions for three years and an extension for a period of one year up to 31st Jan. 1951, vide M. of D. Notn. No. 2286, dated 23rd Sep. 1950, are granted extension of their commissions for the period from 1st Feb. 1951 to 31st Dec. 1951, or for so long as their services are required, whichever is earlier:—

Lt. D. S. Dhillon (SS 12901), Lt. Prabhat Singh (SS 13888), Lt. R. N. Sharma (SS 13881), Lt. H. R. Singh (SS 12691), Capt. Assaram Singh (SS 8409), Lt. M. R. Malik (SS 13882), and Lt. Ajit Singh (SS 13886), A.S.C.

The undermentioned officer, who was granted short service regular commission for three years w.e.f. 25th Mar. 1948, vide M. of D. Notn. No. 408, dated 12th Mar. 1949, is granted extension of his commission for the period indicated against his name, and released from Army Service thereafter:—

Lt. B. V. L. Raju (SS-14201), Dogra, from 25th Mar. 1951 to 27th Apl. 1951.

MILITARY ENGINEER SERVICES

Offg. Asstt. Arch. to be perm. Asstt. Arch.

1st Apl. 1949

Shri N. D. Jaradi.
Shri F. J. Jijina.
Shri L. S. Kumawat.
Shri Kul Bhushan.
Shri Munshi Ram Punj.
Shri W. H. Nagarkar.

INDIAN ORDNANCE SERVICE

Shri Sukumar MITRA, tempy. Senior Scientific Assistant to be offg. Assistant Inspector of Military Explosives, Inspectorate of Military Explosives, Kirkee, 1st Aug. 1951, vice Shri S. C. GANGULI, J.S.O., on deputation to U.K.

TERRITORIAL ARMY*Territorial Commission*

The undermentioned *ex-emergency* commissioned officer is granted commission w.e.f. 24th Nov. 1949, but with seniority as indicated against his name:—

To be Lt. (on probation)

GURBAX SINGH (IEC 5983 now TA 40024), Infy., as 2/Lt. from 22nd Mar. 1946 and as Lt. from 22nd Mar. 1949.

The undermentioned *ex-emergency* commissioned officer is granted commission w.e.f. 1st Dec. 1949, but with seniority as indicated against his name:—

To be Lt. (on probation)

Douglas Oliver McKENZIE (IEC 1539 now TA 40008), Infy., as 2/Lt. from 23rd May 1945 and as Lt. from 23rd May 1948.

The undermentioned *ex-emergency* commissioned officer is granted commission w.e.f. 6th Dec. 1949, but with seniority as indicated against his name:—

To be Lt. (on probation)

Sri Krishan CHHIBBER (IEC 7115 now TA 40009), Arty., as 2/Lt. from 28th Nov. 1944 and as Lt. from 28th Nov. 1947.

The undermentioned *ex-emergency* commissioned officer is granted commission w.e.f. 9th Feb. 1950, but with seniority as indicated against his name:—

To be Lt. (on probation)

Edward Alexander HAMMICK (IEC 6217 now TA 40020), Infy., as 2/Lt. from 1st June 1946 and as Lt. from 1st June 1949.

No. 1246.—The undermentioned officer is granted extension of service:—

ARMY HEADQUARTERS*A. G.'s Branch*

With ref. to M. of D. Notn. No. 1079, dated 1st Sep. 1951, Mr. N. T. Mathew, tempy. Chief Statistical Officer, is granted a further extension of service for two months, 1st Sep. 1951.

No. 1247.—The undermentioned officers, whose appointment on probation was notified in *Gazette of India* Notn. No. 2109/50, are confirmed with effect from the dates shown against their names:—

INDIAN LAND FORCES—ARMY DENTAL CORPS*(Short Service Regular Commissions)*

Lt. R. D. SAGREIYA (DS-11001), 14th Apl. 1949.
Lt. H. C. AURORA (DS-11002), 2nd Aug. 1949.
Lt. E. D. KAVINA (DS-11004), 15th Apl. 1949.
Lt. S. D. GOKHALE (DS-11003), 13th July 1949.
Lt. R. C. K. KAYE (DS-11005), 16th July 1949.
Lt. N. S. SAND (DS-11006), 16th Jan. 1949.
Lt. AUM PRAKASH (DS-11007), 29th Mar. 1949.
Lt. T. S. CHHABRA (DS-11008), 24th Feb. 1949.
Lt. R. C. DAWAR (DS-11009), 5th Apl. 1949.
Lt. M. L. GAUBA (DS-11011), 4th July 1949.
Lt. S. C. SARKAR (DS-11012), 15th July 1949.
Lt. R. P. PAUL (DS-11013), 16th July 1949.
Lt. B. R. SUR (DS-11014), 15th Aug. 1949.

No. 1248.—The following promotions are made:—

REGULAR ARMY*Regular Commissions**Lts. to be Capts.*

Kanwar Ajit Singh (IC 1212), A.O.C., 25th July 1949.
V. D. Bhatia (IC 4370), A.O.C., 24th Nov. 1949.

*Short Service Regular Commissions**2/Lt. to be Lt.*

M. A. Merriman (SS 14199), Arty., 6th Aug. 1948.
Superimposed Short Service Regular Commission

2/Lts. to be Lts.

G. Rajagopal Menon (SS 15668), 1 Travancore Infy., 27th Oct. 1949.

K. Radhakrishnan (SS 15794), 2 Travancore Infy., 4th Apl. 1950.

M. M. Dighe (SS 15907), Gwallor, A.T. Coy., 14th July 1950.

V. Thammaiah (SS 15113), 1 Mysore Infy., 14th Aug. 1950.

REGIMENT OF ARTILLERY*To be Jemdrs.*

No. 19072 Hav. Dilbagh Singh, 1st Aug. 1951.
No. 40010 RHM Amir Singh, 1st Aug. 1951.
No. 37861 RHM Kartar Singh, 1st Sep. 1951.
No. 101090 BHM Bhoor Singh, 1st Sep. 1951.
No. 1606673 BHM Tola Ram, 1st Sep. 1951.
No. 1607383 BHM Behari Lal, 1st Sep. 1951.
No. 9301 BQMH Rameshwar Singh, 1st Sep. 1951.
No. 1128036 Hav. Manik Chand Singh, 1st Sep. 1951.

Corps of Signals

No. 6244051 Hav. Parkash Singh (Cl.), 1st Sep. 1951.

*J. & K. State Forces**J. & K. B.G. Cav.*

No. 1026 Daf. Dhiyansingh, 1st Aug. 1951.

ARMY MEDICAL CORPS*Short Service Regular Commission**Lt. to be Capt. (on probation)*

M. N. Guha Majumder (MS-5213), 14th May 1951.

A.I.R.O. (MEDICAL)*Capt. to be Maj.*

SINGH, G. L., M.B., B.S. (Pb.) (ICRO 17952), 15th July 1950.

No. 1249.—The undermentioned officer is permitted to relinquish his commission under Release Regs. (I.A.):—

REGULAR ARMY

Emergency Commission

Lt. (Actg. Capt.) R. D. Sathe (IEC 848), Engineers, 6th Jan. 1949.

No. 1250.—The undermentioned officer is permitted to relinquish his commission:—

Short Service Regular Commission

Capt. P. F. Billimoria (SS 6332), Engineers, 30th Apl. 1951.

No. 1251.—The undermentioned officer is permitted to relinquish his commission and to retire from the service:—

Short Service Regular Commission

Lt. (A/Maj.) Bharat Singh (SS 1681), A.S.C., 28th Aug. 1951.

No. 1252.—The undermentioned officers are permitted to relinquish their commissions on termination of their engagements:—

Temporary Commission

2/Lt. P. R. Chelliah (TC 30350), A.S.C., 1st Mar. 1951.

2/Lt. V. K. S. Ramdas (TC 30914), Sikh, 25th July 1951.

No. 1253.—The undermentioned officer, on reversion to his State, relinquished his superimposed commission w.e.f. the date shown against his name:—

INDIAN LAND FORCES—ARMY MEDICAL CORPS

(Superimposed S.S.R.C.)

B. S. Khanigura, SFM-9811, 28th July 1950.

No. 1254.—The undermentioned Nursing Officer is invalidated out of service:—

MILITARY NURSING SERVICE

Matron A. P. G. Glen, NZ-8984, 17th Aug. 1951.

No. 1255.—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

(C-in-C.'s Sectt.)

Mr. Brij Behari Lal, tempy. O.S., is granted privilege leave for 29 days, 10th Aug. 1951.

Q. M. G.'s Branch

With ref. to M. of D. Notn. No. 816, dated 23rd June 1951, Mr. V. Ramaswami Iyer, offg. O.S., is granted an extension of 2 days' privilege leave, 24th Aug. 1951.

E-in-C.'s Branch

Mr. Hem Singh, tempy. S.O. III, is granted 27 days' earned leave, 3rd Sep. 1951.

INDIAN ORDNANCE SERVICES

Mr. A. L. Pandey, Civilian Asstt. Security Officer, Inspectorate of General Stores, Central India, Kanpur, is granted earned leave for 3 days, 9th July 1951.

CANTONMENT—OFFICERS

No. 1256.—Mr. R. K. Chaturvedi is confirmed as Executive Officer in Class I, Grade II of the Military Lands and Cantts. Service, w.e.f. 7th Sep. 1950.

(40/30/G/L&C/50/2588-A/51)

No. 1257.—*Corrigenda.*—(i) In M. of D. Notn. No. 785, dated 29th Apl. 1950, regarding the confirmation of Maj. J. S. Manavalan, for the words and figures "9th Sep. 1948" read "10th Sep. 1948".

(40/29/G/L&C/50)

(ii) In M. of D. Notn. No. 1052, dated 25th Aug. 1951, regarding leave of Shri S. N. Mathur, for the words and figures "18th Aug. 1951" read "8th Aug. 1951".

(3201-A/L&C/51)

No. 1258.—*Corrigenda.*—(1) In M. of D. Notn. No. 336, dated 10th Mar. 1951, under the heading "MILITARY ENGINEER SERVICES" delete "Shri H. P. Loomba, 7th Nov. 1950" and add the following after "Shri M. R. Mahajan":—

"Offg. C.A.O. Gde. II, reverted to Supdt. Clerical, Subs. tempy."

Shri H. P. Loomba, 9th Nov. 1950.

(ii) In M. of D. Notn. No. 408, dated 12th Mar. 1949, as amended by M. of D. Notn. (Corr.) No. 2274, dated 31st Dec. 1949, under the heading "MILITARY ENGINEER SERVICES" the following amendment is made:—

Under the heading 'Sub. Divl. Officers (Ty.) to be Tempy. Barrack/Stores Officers' against the name of "Mr. Wazir Chand" for '15th Nov. 1948' read '13th Nov. 1948'.

(iii) In M. of D. Notn. No. 2138, dated 19th Aug. 1950, under heading "Regular Army, Temporary Commission", for "Dharam Singh Bhattal (IC-30523)" read "Dharmatma Singh BHATTAL (TC-30523)".

No. 1259.—On transfer from Eastern Command Mr. P. N. Khanna, is appointed tempy. S.O. (C.E.) Naval H.Q., vice Mr. P. L. Lokagariwar transferred, 22nd July 1951 (F.N.).

No. 1260.—Mr. P. L. Lokagariwar, tempy. A.E./S.O. III relinquished the appointment of Staff Officer (Civil Engineering), Naval H.Q., 21st July 1951 (F.N.).

No. 1261.—The following promotions are made:—

INDIAN NAVY

*(Permanent Commissions)**Lt. to be Lt. Cdr.*

K. N. Bahl, 1st Oct. 1951.

Lt. (Actg. Lt. Cdr.) to be Lt. Cdr.

S. Rajendra, 1st Oct. 1951.

No. 1262.—The undermentioned officers are granted leave:—

NAVAL HEADQUARTERS

Mr. B. S. Bhinder, perm. O.S., N.H.Q., is granted privilege leave preparatory to retirement for 19 days, 1st Oct. 1951.

Mr. H. Bhaya, Dy. Armament Supply Officer, Naval H.Q., granted earned leave for 32 days, 20th Feb. 1951.

(Air Branch)

No. 1263.—The undermentioned officers are promoted to the subs. rank of Flt. Lt. w.e.f. the dates indicated:—

INDIAN AIR FORCE

G.D. (P) Branch

Fg. Off. H. S. Dhillon (3237), 17th Sep. 1950.

G.D. (Nav.) Branch

Fg. Off. K. S. Pal (3316), 25th Feb. 1951.

No. 1264.—The undermentioned Flt. Offs. are promoted to the subs. rank of Fg. Off. w.e.f. the dates indicated:—

G.D. (P) Branch

15th Apl. 1951

M. J. Dotiwalla (3839).

S. Raghavendran (3840).

G. E. McKenzie (3841).

O. P. Taneja (3843).

D. A. Lafontaine (3844).

K. D. Chadha (3845).

S. N. Acharya (3846).

Y. K. Barman (3847).

N. Sinha Ray (3850).

C. D. Fernandez (3852).

V. K. Sahgal (3853).

Y. Chandra (3854).

R. P. Sinha (3855).

H. I. S. Bhagat (3856).

H. N. Bysak (3857).

A. V. Munim (3858).

S. Sahney (3860).

A. S. Kelkar (3861).

R. Nandi (3862).

T. J. Desa (3863).

C. R. Bose (3865).

Nirmal Singh (3866).

R. D. Sahl (3867).

Rajeshwar Singh (3868).

Iype Kovoov (3869).

S. K. Mitra (3870).
 P. P. Singh (3871).
 H. K. Mitra (3872).
 P. K. Ghandhi (3873).
 Umed Singh (3874).
 V. P. S. Chauhan (3875).
 S. R. Puranam (3877).
 M. L. Khurana (3878).
 S. M. Hans (3879).
 R. A. Weir (3881).
 M. K. Gaikwad (3882).
 P. S. Deré (3883).
 M. W. Bopalah (3884).
 R. K. Jayavant Singh (3886).

G.D. (Nav.) Branch

12th Apl. 1951

R. I. Krishnamoorti (3828).
 R. K. Meda (3829).
 S. Venkatarao (3830).
 K. I. S. Chhabra (3831).
 P. S. Gupta (3832).
 A. J. Chacko (3833).
 M. B. Thakar (3834).
 S. N. Bhattacharjee (3835).
 R. K. Dhagat (3836).
 E. P. R. Nair (3837).
 K. G. Purshotham (3838).

Tech. (Eng.) Branch

16th Apl. 1951

R. Sundaram (3613).
 M. Thomas (3614).

Tech. (Elect.) Branch

M. C. Sarwate (3619), 16th Apl. 1951.

Tech. (Sigs.) Branch

16th Apl. 1951

G. S. Harris (3616).
 Baij Nath (3617).
 S. K. Chakravarty (3618).

Tech. (Armt.) Branch

16th Apl. 1951

G. S. Dwivedi (3606).
 A. Viswanathan Nair (3607).
 A. L. Saigal (3608).
 P. K. Desiken (3609).
 C. Titus (3610).
 A. K. Talwar (3611).
 H. D. Konnanath Menon (3612).

G.D. (N) Branch

1st June 1951

M. Badami (3888).
 R. N. Sengupta (3889).

H. M. PATEL, Secy.